

IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH : KOLKATA
[Before Shri P.M. Jagtap, Hon'ble Vice-President & Shri A.T. Varkey, Hon'ble Judicial Member]

I.T.A Nos. 1922 & 1923/Kol/2019
Assessment Year: 2015-16 & 2016-17

DCIT, Circle – 12(1), Kolkata -vs.- M/s. Heilgers Development & Construction Co. Pvt. Ltd.
4th Floor, "Forum", 10/3, Lala Lajpat Rai Sarani,
Kolkata – 700 020.

(Appellant)

(Respondent)

Date of Hearing : 14.07.2021

Date of Order : 07.09.2021

CORRIGENDUM

Per P.M. Jagtap, Hon'ble Vice-President:

It is noticed that there is a mistake in the order of the Tribunal dated 18.08.2021 in mentioning the names of the representatives of both the sides and the same is being rectified by replacing the existing names as mentioned on page no 1 with the following:

For the Revenue: Shri Devi Sharon Singh, CIT

For the Assessee: Shri Soumitra Choudhury, Advocate

Sd/-

[A.T. Varkey]
Judicial Member

Sd/-

[P.M. Jagtap]
Vice – President

Dated : 07.09.2021

[Biswajit, Sr. PS]

Copy of the order forwarded to:

- 1.DCIT, Circle – 12(1), Kolkata
2. M/s. Heilgers Development & Construction Company Pvt. Ltd.
3. CIT(A), Kolkata
4. CIT, Kolkata.
5. CIT(DR), Kolkata Benches, Kolkata.

True copy

By Order

Sr. P.S. / D.D.O.

ITAT, Kolkata Benches, Kolkata